

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/409/2023, IA (IBC)/783/2020 in CP(IB) No.56/9/HDB/2019</b>
<b>NAME OF THE COMPANY</b>	<b>Therdose Pharma Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Vance &amp; Health Pharmaceuticals Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Therdose Pharma Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA (IBC)/409/2023**

**Present:** Ld. Counsel Mr. Naresh Kumar Sangam for the Applicant.  
Ld. Counsel Mr. VVSN Raju for the Respondent Nos.1 and 2.  
Ld. Counsel Mr. Varun Ambati for the Respondent No.6.

Respondent No.3 and 5 are already been set ex-parte. Ld. Counsel for the Applicant is directed to issue summons to the Respondent No.4. Counters be filed by the Respondent Nos.1, 2 and 6 by the next date of hearing. **Matter is adjourned to 08.08.2024.**

**IA (IBC)/783/2020**

**Present:** Ld. Counsel Mr. Naresh Kumar Sangam for the Applicant.  
Ld. Counsel Mr. Prashant Reddy for the Respondent Nos.2 to 5.  
Ld. Counsel Mr. Varun Ambati for the Respondent No.8.  
None appeared for the Respondent Nos.1, 6 and 7.

Pleadings stand completed. **Matter is adjourned to 08.08.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**